

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

LOK SABHA  
UNSTARRED QUESTION NO. 2526  
ANSWERED ON 10/12/2024

**ESTABLISHMENT OF SPECIAL ECONOMIC ZONES**

2526. SHRI AVIMANYU SETHI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposed to establish Special Economic Zones (SEZs) focused on emerging industries, such as green technology or electronics, in Bhadrak district, Odisha, to promote local employment opportunities, if so, the details thereof;
- (b) the details of strategies being developed by the Government to attract investments in these emerging sectors within SEZs to boost regional economic growth and skill development in coastal region of Odisha;
- (c) the details of specific criteria or metrics used to measure the success of such SEZ initiatives, particularly in terms of employment generation and skill enhancement for the local workforce; and
- (d) if so, the details thereof?

**ANSWER**

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI JITIN PRASADA)

**(a) & (b)** The Special Economic Zones (SEZs) set up under the Special Economic Zone Act, 2005 and SEZ Rules, 2006 are primarily private investment-driven initiatives. An SEZ may be set up either jointly or severally by the Central Government, State Government or any person for manufacture of goods or rendering services or for both or as a free trade warehousing zone. Post-enactment of the SEZ Act, 2005, the Central Government has not set up any SEZ in the country. Such proposals duly recommended by the concerned State Government are considered by the Board of Approval for SEZs for notification. No such proposal has been received in this Ministry to establish Special Economic Zones (SEZs) focused on emerging industries, such as green technology or electronics, in Bhadrak district, Odisha.

**(c) & (d)** Under Rule 54 of the SEZs Rules, 2006, performance of the SEZ units are monitored as per the guidelines prescribed under SEZ law. As on date, in the State of Odisha, a total number of 05 SEZs are notified and operational. The employment generated from these SEZs is at **Annexure**.

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**Annexure**

**Annexure referred to in reply to Part (c) & (d) of Lok Sabha Unstarred Question No. 2526 for answer on 10.12.2024.**

<b>Sl. No.</b>	<b>SEZ Name</b>	<b>Location</b>	<b>Type</b>	<b>Employment (in number of persons)</b>
1.	Orissa Industrial Development Corporation (IDCO) –I	Chandaka Industrial Estate, P.S. Chandrasekharpur, Tehsil Bhubneshwar, District Khurda, Odisha	IT/ITES	8,014
2.	Saraf Agencies Private Limited	Chhatrapur, Gunjam District, Odisha	Mineral based industries	193
3.	Vedanta Aluminium Limited	Brundamal and Kurebaga Villages, Tehsil and District – Jharsuguda, Odisha	Manufacture and Export of Aluminium	2,202
4.	Orissa Industrial Development Corporation (IDCO)- II	Village Gaudakashipur and Arisal, Tehsil Jatni, District Khurda, Odisha	IT(Knowledge Park)	4,073
5.	Tata Steel Special Economic Zone Limited	Gopalpur, District- Ganjam, Odisha	Multi-Product	31

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